



# बिहार गजट

## बिहार सरकार द्वारा प्रकाशित

संख्या 35

पटना, बुधवार,

11 भाद्र 1948 (श0)

2 सितम्बर 2026 (ई0)

### विषय-सूची

| पृष्ठ                                                                                                                                                                                                        | पृष्ठ                                                                                                                                                                                           |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| भाग-1-नियुक्ति, पदस्थापन, बदली, शक्ति, छुट्टी और अन्य व्यक्तिगत सूचनाएं।                                                                                                                                     | भाग-5-बिहार विधान मंडल में पुरःस्थापित विधेयक, उक्त विधान मंडल में उपस्थापित या उपस्थापित किये जानेवाले प्रवर समितियों के प्रतिवेदन और उक्त विधान मंडल में पुरःस्थापन के पूर्व प्रकाशित विधेयक। |
| भाग-1-क-स्वयंसेवक गुल्मों के समादेष्टाओं के आदेश।                                                                                                                                                            | भाग-7-संसद के अधिनियम जिनपर राष्ट्रपति की ज्येष्ठ अनुमति मिल चुकी है।                                                                                                                           |
| भाग-1-ख-मैट्रीकुलेशन, आई0ए0, आई0एससी0, बी0ए0, बी0एससी0, एम0ए0, एम0एससी0, लॉ भाग-1 और 2, एम0बी0बी0एस0, बी0एस0ई0, डीप0-इन-एड0, एम0एस0 और मुख्तारी परीक्षाओं के परीक्षा-फल, कार्यक्रम, छात्रवृत्ति प्रदान, आदि। | भाग-8-भारत की संसद में पुरःस्थापित विधेयक, संसद में उपस्थापित प्रवर समितियों के प्रतिवेदन और संसद में उपस्थापित प्रवर समितियों के प्रतिवेदन और संसद में पुरःस्थापन के पूर्व प्रकाशित विधेयक।    |
| भाग-1-ग-शिक्षा संबंधी सूचनाएं, परीक्षाफल आदि                                                                                                                                                                 | भाग-9-विज्ञापन                                                                                                                                                                                  |
| भाग-2-बिहार-राज्यपाल और कार्याध्यक्षों द्वारा निकाले गये विनियम, आदेश, अधिसूचनाएं और नियम आदि।                                                                                                               | भाग-9-क-वन विभाग की नीलामी संबंधी सूचनाएं                                                                                                                                                       |
| भाग-3-भारत सरकार, पश्चिम बंगाल सरकार और उच्च न्यायालय के आदेश, अधिसूचनाएं और नियम, 'भारत गजट' और राज्य गजटों के उद्धरण।                                                                                      | भाग-9-ख-निविदा सूचनाएं, परिवहन सूचनाएं, न्यायालय सूचनाएं और सर्वसाधारण सूचनाएं इत्यादि।                                                                                                         |
| भाग-4-बिहार अधिनियम                                                                                                                                                                                          | पूरक                                                                                                                                                                                            |
|                                                                                                                                                                                                              | पूरक-क                                                                                                                                                                                          |

4-5

6-8

# भाग-1

## नियुक्ति, पदस्थापन, बदली, शक्ति, छुट्टी और अन्य व्यक्तिगत सूचनाएं।

गृह विभाग  
(आरक्षी शाखा)

अधिसूचना

18 अगस्त 2026

सं० 9/पु0अ0-10-01/2023-10147/गृ0आ0—स्वास्थ्य विभाग, बिहार, पटना की अधिसूचना संख्या-1486(2), दिनांक-30.06.2026 द्वारा डॉ० मधुरेन्द्र कुमार, सामान्य चिकित्सा पदाधिकारी को एस0एच0 मधुबनी से स्थानांतरित करते हुए गृह विभाग (आरक्षी शाखा), बिहार, पटना में पदस्थापित किया गया है।

- उपर्युक्त के आलोक में डॉ० मधुरेन्द्र कुमार, सामान्य चिकित्सा पदाधिकारी को अगले आदेश तक पुलिस अस्पताल, पुलिस केन्द्र, मधुबनी में पदस्थापित किया जाता है।
- डॉ० मधुरेन्द्र कुमार, चिकित्सा पदाधिकारी को निदेश दिया जाता है कि वे अपने पदस्थापन स्थान पर अविलंब योगदान देना सुनिश्चित करेंगे।

बिहार-राज्यपाल के आदेश से,  
दिनेश कुमार सिंह,  
सरकार के अवर सचिव।

सामान्य प्रशासन विभाग

अधिसूचना

21 अगस्त 2026

संख्या-7/शक्ति प्र0-13-02/2025 सा0प्र0-15404/भारतीय नागरिक सुरक्षा संहिता, 2023 की सुसंगत धाराओं के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुए बिहार-राज्यपाल निम्नांकित अनुसूची के स्तम्भ-2 में उल्लेखित कार्मिकों को उनके नाम के सम्मुख स्तम्भ में अंकित विवरणी के अनुसार दण्डाधिकारी नियुक्त करते हैं। उक्त कार्मिकों को औरंगाबाद जिला में भारतीय नागरिक सुरक्षा संहिता, 2023 (46, 2023) की संगत धारा के अंतर्गत विशेष कार्यपालक दण्डाधिकारी की प्रदत्त शक्तियों का प्रयोग करने की घटनोत्तर स्वीकृति प्रदान की जाती है:-

अनुसूची

| क्र०<br>स० | कार्मिक का नाम एवं पद<br>नाम                                                                                                                   | भारतीय नागरिक<br>सुरक्षा संहिता,<br>2023 की धारा,<br>जिसके तहत<br>शक्ति प्रदान की<br>गयी है | तिथि/<br>अवधि  | प्रयोजन                    | दण्डाधिकारी<br>(विशेष<br>कार्यपालक/<br>कार्यपालक) | जिला का<br>नाम |
|------------|------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------|----------------------------|---------------------------------------------------|----------------|
| 1          | 2                                                                                                                                              | 3                                                                                           | 4              | 5                          | 6                                                 | 7              |
| 1          | जिला निर्वाचन<br>पदाधिकारी-सह-जिला<br>पदाधिकारी, औरंगाबाद के<br>पत्रांक-5914/गो. दिनांक<br>10.08.2026 के साथ संलग्न<br>सूची में अंकित कार्मिक। | भारतीय नागरिक<br>सुरक्षा संहिता,<br>2023 की धारा-15                                         | 11.08.<br>2026 | पैक्स<br>निर्वाचन,<br>2026 | विशेष<br>कार्यपालक<br>दंडाधिकारी                  | औरंगाबाद       |

बिहार राज्यपाल के आदेश से,  
सुनील कुमार तिवारी,  
सरकार के उप सचिव।

अधीक्षक, सचिवालय मुद्रणालय  
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।  
बिहार गजट, 24—571+10-डी0टी0पी0।  
Website: <https://egazette.bihar.gov.in>

## भाग-2

बिहार-राज्यपाल और कार्याध्यक्षों द्वारा निकाले गये विनियम,  
आदेश, अधिसूचनाएं और नियम आदि।

Office of The Commissioner, Magadh Division, Gaya Ji

Office Order  
11 August 2026

Notification No.XI-K-रा0-04/2024-139—In the light of proposal received from District Magistrate, Arwal vide letter no.-223, dated- 29.07.2026 the power of certificate officer has been delegated to following officers for disposal of certificate cases u/s 3(3) of Bihar & Orrisa Public Demand Recovery Act. 1914.

| Sl. No. | Officers Name          | Designation                                 | Remarks        |
|---------|------------------------|---------------------------------------------|----------------|
| 01      | Sri Amrendra Kumar     | DLAO, Arwal                                 | District Level |
| 02      | Sri Ravindra Kumar Das | Incharge District Minority Welfare Officer, | District Level |
| 03      | Sri Ashutosh Anand     | District Fishery Officer, Arwal             | District Level |
| 04      | Sri Anand Shankar      | DPO, Education Department, Arwal            | District Level |
| 05      | Miss Khushboo          | DPO, Education Department, Arwal            | District Level |
| 06      | Sri Rishi Kumar        | District Dairy Development Officer, Arwal   | District Level |
| 07      | Sri Sushil Kumar       | BDO, Kaler                                  | Block Level    |
| 08      | Sri Girish Chandra     | BDO, Sonbhadra Vansi Suryapur               | Block Level    |
| 09      | Sri Uttam Rahul        | Circle Officer, Kaler                       | Circle Level   |
| 10      | Sri Gopal Paswan       | Circle Officer, Karpi                       | Circle Level   |
| 11      | Sri Ravindra Kumar     | Circle Officer, Sonbhadra Vansi Suryapur    | Circle Level   |

Order of Commissioner, Magadh Division, Gaya Ji

Sd/-Illegible,

Secretary to Commissioner,  
Magadh Division, Gaya Ji.

**20 August 2026**

Notification No.XI-K-रत0-01/2024-146—In the light of proposal received from District Magistrate, Aurangabad vide letter no.-264, dated- 03.08.2026 the power of certificate officer has been delegated to following officers for disposal of certificate cases u/s 3(3) of Bihar & Orrisa Public Demand Recovery Act. 1914.

| Sl. No. | Officers Name          | Designation                                    | Remarks        |
|---------|------------------------|------------------------------------------------|----------------|
| 01      | Sri Ajit Kumar         | District Dairy Development Officer, Aurangabad | District Level |
| 02      | Sri Hareram Prasad     | DSO, Aurangabad                                | District Level |
| 03      | Sri Rajeev Kumar Yadav | DCO, Aurangabad                                | District Level |
| 04      | Sri daya Shankar       | DEO, Aurangabad                                | District Level |
| 05      | Sri Suraj Kant         | ADLAO, Aurangabad                              | District Level |
| 06      | Smt Priyanka Kumari    | DPO(MDM), Education Department, Aurangabad     | District Level |
| 07      | Sri Santosh Kumar      | DPO(SSA), Education Department, Aurangabad     | District Level |
| 08      | Sri Sunil Kumar        | CO, Haspura                                    | Cilcle Level   |
| 09      | Sri Pankaj Kumar       | BDO, Haspura                                   | Block Level    |
| 10      | Sri Satish Kumar Singh | CO, Daudnagar                                  | Cilcle Level   |
| 11      | Sri Rakesh Sharma      | CO, Obra                                       | Cilcle Level   |
| 12      | Sri Manoj Kumar        | BDO, Obra                                      | Block Level    |
| 13      | Sri Narayan Rai        | CO, Barun                                      | Cilcle Level   |
| 14      | Sri Parikshit Kumar    | CO, Nabinagar                                  | Cilcle Level   |
| 15      | Miss. Richa Mishra     | BDO, Aurangabad                                | Block Level    |
| 16      | Sri Kumar Ashwini      | BDO, Rafiganj                                  | Block Level    |
| 17      | Sri Satyendra Kumar    | CO, Rafiganj                                   | Cilcle Level   |

**Order of Commissioner, Magadh Division, Gaya Ji**  
**Sd/-Illegible,**  
*Secretary to Commissioner,*  
**Magadh Division, Gaya Ji.**

अधीक्षक, सचिवालय मुद्रणालय  
 बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।  
 बिहार गजट, 24—571+10-डी0टी0पी0।  
 Website: <https://egazette.bihar.gov.in>

## भाग-9-ख

निविदा सूचनाएं, परिवहन सूचनाएं, न्यायालय सूचनाएं और सर्वसाधारण सूचनाएं इत्यादि।

### सूचना

सं० 940—मैं, **पीयूष रंजन**, पिता—स्वर्गीय जगरूप मांझी, पता—मतन बिगहा, थाना+पोस्ट—रामपुर, जिला—गयाजी, शपथ पत्र संख्या— 29659 दिनांक— 25.07.2026 के अनुसार मेरे पुत्र का आधार कार्ड में नाम एनुअल रंजन है, जो गलत है, यह कि मेरे पुत्र का सही नाम अंकित रंजन है, जो उसके जन्म प्रमाण पत्र में दर्ज है । अब वह केवल **अंकित रंजन** के नाम से जाना एवं पहचाना जायेगा ।

**पीयूष रंजन।**

No. 939—I, Kanchan Kumari W/o Vikas Kumar R/o village-Kachahri Road, Dhala, ward No.-01/06, P.O.+P.S.-Saharsa, Bihar-852201 do hereby declare that my name is mentioned in my aadhar card as Kanchan Kumari where as in my son Ayush Kumar's C.B.S.E. class 10th all educational documents mentioned as Kanchan Devi. Both names are same and one person. From now I shall be known as Kanchan Kumari for all purposes. aff. No.-17469 dt. 11.07.26

**KANCHAN KUMARI.**

No. 938—I, Upendra Kumar Verma, S/O-Chamari mahto, R/O-mohalla Dhaniya Bagicha, P/s delha, Gayaji Bihar in my son Atul Raj Verma matriculation's certificate my name wrongly mentioned as UPENDRA VERMA. My correct name is UPENDRA KUMAR VERMA vide affidavit No. 3551/20/01/2026.

**UPENDRA KUMAR VERMA.**

No. 931—I, Sneha Upadhayay D/o Praveen Kumar Upadhayay, R/o Village-Bhatwa Pasuram, P.O-Kuchaikot, Distt.-Gopalganj, Bihar do hereby solemnly affirm and declare as per aff. No-1107 dt. 04.04.2026 that my name is written in my Aadhar Card as Sneha Upadhayay. In CBSE Class 10th and 12th educational documents written as Sneha. Both names are same and one person. From now I shall be known as Sneha Upadhayay for all purposes

**SNEHA UPADHAYAY.**

No. 930—I, SANJEET KUMAR GAUTAM, S/o—Late Krishna Kumar Singh, R/o –gram – Chandpura nanhakar, P.O- Chandpura nanhakar, Desri Vaishali, Bihar-844504. Do hereby solemnly affirm and declare that in my son's (ANKUSH KUMAR GAUTAM) educational document of class 10<sup>th</sup> (CBSE) my name is mentioned as SANJEET SINGH. But, in his Aadhar card my name is mentioned as SANJEET KUMAR GAUTAM. Also, in my Aadhar as well as in my PAN card my name is mentioned as SANJEET KUMAR GAUTAM. Here, both the names belong to the names of the same person. And, from now in my future

I will be known as **SANJEET KUMAR GAUTAM** for all my legal purposes. Affidavit no- 3057 Date-27/05/2026.

**SANJEET KUMAR GAUTAM.**

No. 929—I, Abhishek (Aadhar No. - 4112 9996 7430), S/o. - Rajesh Kumar Sinha, R/o. - Flat No- 204, Bose Villa Apartment, Road No. - 4/A, Near New Sai Mandir, P.O.-G.P.O, P.S - Gardanibagh, Dist – Patna - 800001, Bihar, Do hereby solemnly affirm and declare that Now I will be known as Abhishek Sinha, Affidavit No. - 726/08/07/2026.

**ABHISHEK.**

No. 928—I, Rishikesh, S/o Sunil Kumar, R/o New Manipura, P/O Danapur cantt.-801503, P/S Danapur, Dist. Patna, want to add my surname 'Yadav' to all my educational certificates, which was "Rishikesh" till now, vide Afd. No. 3173 Dt. 05.05.2026. Therefore, I declare that from now on, I'll be known and identified as "**Rishikesh Yadav**" only.

**RISHIKESH.**

No. 927—I, Geeta Kumari W/o Pyare Lal Chauhan, R/o. Vill-Dighi Katihar, P.O.-Belwa, P.S.-Muffasil, Distt.-Katihar, Bihar-854107 do hereby solemnly affirm and declare as per aff. No. 1631 dt. 25.03.2026 that my name is written in all educational documents Aadhar, Pan Card and Voter Id as Geeta Kumari: In my husbands Service record as Geeta Devi. Both names are same and one person. From now I shall be known.as Geeta Kumari for all purposes.

**GEETA KUMARI.**

No. 926—I, Chandani Kumari W/o Ajay Kumar Das R/o Ward No.-12 Kamalpur, P.O.-Kamalpur, P.S.-Kanauli, Distt.-Supaul, Bihar-847451 do hereby solemnly affirm and declare as per aff. No 2859 dt. 11.12.2025 that my name is written in my Aadhar Card as Chandani Kumarii. Whereas in educational documents as Chandani Kumari. Both names are same and one person. From now I will be known as Chandani Kumari for all purposes.

**CHANDANI KUMARI.**

सं० 924—मैं, **हिरेंद्र कुमार** पिता— स्वर्गीय रामपुकार मेहता, निवास स्थान महल्ला— कुशवाहा सदन, राठी जी की गली, गुरुहट्टा, थाना— खाजेकलां, पत्रालय— झाउगंज, जिला— पटना, बिहार, पिन कोड—800008 का स्थायी निवासी हूँ, शपथ पत्र संख्या— 58, दिनांक 28.07.2026 के माध्यम से घोषणा करता हूँ कि अराध्या मेहता मेरी नावालिग पुत्री है उसके जन्म प्रमाण पत्र में अराध्या कुमारी वर्मा (Aradhya Kumari Varma) भूलवश अंकित हो गया है आधार कार्ड में मेरी पुत्री का नाम आराध्या मेहता (Aradhya Mehta) अंकित है जो सही एवं सत्य है। अराध्या कुमारी वर्मा (Aradhya Kumari Verma) एवं आराध्या मेहता (Aradhya mehta) दोनों एक ही बच्ची का नाम है जो मेरी पुत्री है। भविष्य में आराध्या मेहता (**Aradhya Mehta**) के नाम से जानी एवं पहचानी जाएगी। शपथ पत्र संख्या— 58 दिनांक 28.07.2026

**हिरेंद्र कुमार ।**

सं० 923—मैं **मिन्ता कुमारी**, पति **सिद्धेश्वर कुमार वर्मा**, ग्राम **रसूलपुर**, पोस्ट **बंजारी**, थाना + जिला **रोहतास** की स्थायी निवासी हूँ। मेरे पुत्र **हर्ष वर्मा** के शैक्षणिक दस्तावेजों में भूलवश मेरा नाम **मिन्ता देवी** अंकित हो गया है, जबकि मेरा मूल एवं शुद्ध नाम **मिन्ता कुमारी** है। मेरे सभी शैक्षणिक एवं गैर-शैक्षणिक दस्तावेजों में दर्ज नाम **मिन्ता कुमारी** है। उपरोक्त कथन सत्य एवं सही है। शपथ पत्र संख्या: 8625/12.05.2026

**मिन्ता कुमारी ।**

No. 922—I, Archana Bharti, D/o Indrama Ram, R/o Village-Dihara, P.O.-Munji, Distt-Rohtas, Bihar-802212 do hereby solemnly affirm and declare as per aff. No.-3429 dt. 11.06.26 that my name is written in Aadhar Card as Archana Bharti where as in B.S.E.B. class 10th educational documents as Archana Bharti. Both names are same and one person. From now I shall be known as **Archana Bharti for all purposes.**

**ARCHNA BHARTI.**

No. 921—I, Putul Kumari, D/o-Chandrashekhar Prasad, R/o-Ganghara Siswany, P.O.-Ganghara, P.S.-Shahpur, Distt.-Patna, Bihar-801507 do hereby solemnly affirm and declare as per aff. No.- 12852 dt. 02.06.26 that my name is ongly mentioned in my Aadhar card as Putal Kumari whereas my correct name is Putul Kumari. Both names are same and one person. From now I shall be known as Putul Kumari for all purposes.

**PUTUL KUMARI.**

No. 941—I, **PRIYANSHU KUMAR**, S/O-Ranjeet Kumar, R/O-Chharapatti, Ward no-6, Raghunathpur Barari, P.O-Sahebpur, Kamal, Distt.-Begusarai, Bihar-851217. Do hereby solemnly affirm and declare that in my Adhar Card my name is mentioned as **PRIYASNHU KUMAR** (in English). But, in the same Aadhar card my name is mentioned as प्रियांशु कुमार (in Hindi). Also, in my educational documents of class 10<sup>th</sup> (BSEB) my name is mentioned as **PRIYANSHU KUMAR**. Here, both the names belong to the names of the same person. And, from now in my future I will be know as **PRIYANSHU KUMAR** for all my legal purposes. Affidavit no-2754 Date-13/05/2026.

**PRIYANSHU KUMAR.**

No. 925—I, KALAWATI KUMARI, W/o-Nand Kumar Singh, R/o-Vill-Mathurapur, P.S-Dehri, P.O-Dalmianagar, Distt.-Rohtas, Bihar-821305. Do hereby solemnly affirm and declare that in my son's (VIVEK DEV) educational document of class 10<sup>th</sup> (CBSE), my name is mentioned as Kalawati Devi. But, in my educational documents as well as in my Aadhar and PAN Card my name is mentioned as KALAWATI KUMARI. Here, both the name belong to the names of the same person. And, from now in my future I Will be known as KALAWATI KUMARI for all my legal purposes. Affidavit no.-360 Date:-07/04/2026

**KALAWATI KUMARI.**

No. 990—I, MOTISH KUMAR SINGH, aged 48 years S/o—LATE NAGENDRA NARAYAN SINGH, resident of Village-Tarapatti, Post-Tarapatti, Ward No. 05, Khajauli, District-Madhubani, Bihar, do hereby solemnly affirm and state on oath that I am the father of VAIDEHI. By Virtue of this affidavit, I on behalf of my minor daughter do hereby change her name from VAIDEHI to MRINALINI SINGH, with immediate effect. That henceforth, my minor daughter shall be known, recognized, and addressed by her new name MRINALINI SINGH. Affidavit No. 6755 Dated. 20-08-2026.

**MOTISH KUMAR SINGH.**

अधीक्षक, सचिवालय मुद्रणालय  
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।  
बिहार गजट, 24—571+10-डी0टी0पी0।  
Website: <https://egazette.bihar.gov.in>